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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	IA 11/17, IA 18/17, 19/17 & 20/17.  IA 26, 27 & 29/17 in CP 10/16	For Orders in IA 12/17	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) PRADEEP NAYAK  
VARSHA SHEVANAGOWDA  
(KEYSTONE PARTNER)  
Ph. 080 4113 5813

RESPONDENT NO. 1

*[Signature]*

2) BHAVYA MOHAN  
RHEA MATHEW  
AMD LIT C.A.  
i/b AZB & Partners  
Ph: 080 42400500

RESPONDENTS 2-21  
~~22~~

*[Signature]*

3) Mudit Mundkur  
on behalf of \*them & them

Advocate for the  
Petitioner No. 1

*Mudit Mundkur*

P.T.O.

Counsel for petitioner is present. Counsels for respondents are also present. Registry is directed to verify whether the respondents have filed their objections in all the I.As filed by the petitioner and also to verify whether the respondents have filed their objections to the main petition also.

I.A. 12/2017 is listed today for orders. Orders are not ready.

List it for orders in I.A. No.12/2017 on 21.07.2017.

A handwritten signature in green ink, consisting of a series of loops and a long horizontal stroke.

MEMBER (J)